

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 25/NCLT/AHM/2017 (New)
C.P. No. 488/2016 with C.A. No. 478/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017**

Name of the Company: Rubber Tyres India Pvt Ltd.

Section of the Companies Act: Sections 391-394 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SWATI SOPARKAR	ADVOCATE	PETITIONER	Swati Soparkar
2.				

ORDER

Learned Advocate Mrs. Swati Soparkar present for Petitioner. None present for other Statutory Authorities.

Representation of Official Liquidator received in transferor company. Common representation of Regional Director received.

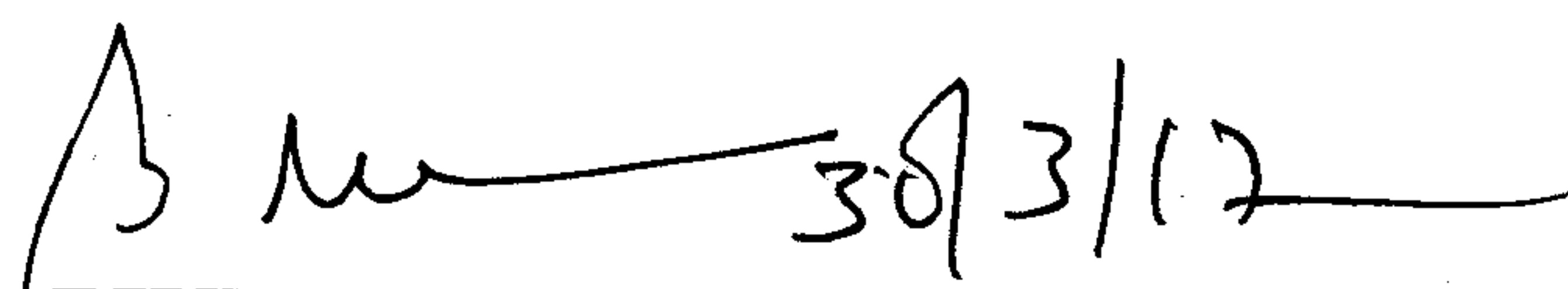
Affidavit of proof of service to Statutory Authorities filed by petitioner. Affidavit of proof of service of publication filed by petitioner.

No other representation from other statutory authorities are received.

Common Affidavit in reply towards representation of official Liquidator and Regional Director filed by the petitioner.

Further common additional affidavit filed undertaking to pay any outstanding Income Tax dues pending against the Transferor Company by the Transferee Company.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 30th day of March, 2017.